

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Wednesday, 3rd August, 1955

The Lok Sabha met at Eleven of
the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-8 P.M.

PAPER LAID ON THE TABLE

RATIFICATION BY INDIA OF I. L. O.
CONVENTION No. 5

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the statement regarding ratification by India of I. L. O. Convention No. 5 fixing the minimum age for admission of children to industrial employment. [See Appendix III, Annexure No. 42]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SECOND REPORT

Shri Altekar (North Star): I beg to present the Thirty-second Report of the Committee on Private Members' Bills and Resolutions.

ALLEGED ILL-TREATMENT OF A
SATYAGRAHI BY PORTUGUESE
POLICE

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Yesterday, Sir, there was a motion before you in connection with

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certain allegations about the Portuguese police and you were pleased to say that I might obtain information on the subject and place it before the House. This was in regard to Shri S. M. Nandedkar.

Shri Nandedkar entered Goa together with a number of other satyagrahis on the 16th July. Nearly all the others were pushed back the next day. Shri Nandedkar and two others were kept in Goa till midday the 27th July, when they were pushed out of Portuguese territory in an injured condition. First aid was given immediately. Shri Nandedkar was then admitted into the Sawantwadi Hospital and on the 1st August transferred to the Belgaum Civil Hospital.

The following report has been received by us about Shri Nandedkar's injuries:

"He had black eyes with hard swelling on the right eye. The eyes, according to the doctor, are safe. On both the arms there were multiple contusions. There were no signs of branding, but there were bruises on the wrists and on the head. There was also some swelling on the face.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL

The Minister in the Ministry of Law (Shri Pataskar): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950, and to make certain consequential amendments in the Government of Part C States Act, 1951.